

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2008/4430/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rupak Rajak,
i/c District & Sessions Judge,
Chirang, Kajalgaon.

Dated Guwahati the th 27 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCH.I-5/2024/1205, dtd. 16.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 19.05.2024 till the morning of 27.05.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2008/4431/A dated , 27-05-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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